

1.

FIR No. 80/2020  
PS Kalyanpuri  
State vs. Unknown

17.08.2020

This is an application for releasing the vehicle bearing no. HR13N-6045 on superdari.

Ld. PO is on maternity leave.

Pr :- None for the State.

Sh. Yogesh Kumar, Ld. Counsel for the applicant.

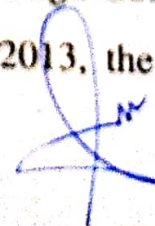
IO is absent.

Reply of IO regarding marital status of the applicant with the deceased registered owner of the vehicle bearing registration number HR13N-6045 is received. The marital status of the applicant is confirmed alongwith the factum of death of the registered owner.

Heard submissions on the application for releasing the vehicle bearing no. HR13N-6045 (agricultural tractor) on superdari to the applicant. Photocopy of ID proof of the applicant has also been filed. It is stated that deceased husband of the applicant is the registered owner of the vehicle in question and she (being widow of the registered owner) has not taken any claim from any Insurance Company regarding the vehicle. Ld. Counsel for the applicant further submits that she shall not take any claim from any Insurance Company.

Report has been filed by the IO. Report perused. It is stated in the reply that there is no objection, if the vehicle in question is released to the widow of the registered owner.

Considering the same, in view of the judgment of Hon'ble High Court of Delhi titled as "Manjit Singh Vs. State" Criminal M.C. 4485/2013, the said



FIR No. 732/15  
PS Pandav Nagar  
State vs. Dhiraj Sharma & Ors.

17.08.2020

Normal functioning of subordinate courts is suspended till 31.08.2020 in light of Covid pandemic.

Ld. PO is on maternity leave.

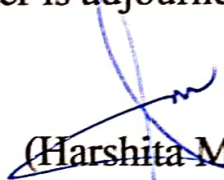
Pr :- None for the State.

Ms. Gyan Mitra, Ld. Counsel for the complainant.

IO is absent.

Ct. Ritender Kumar, Naib Court has informed this court that the IO has made a prayer for exemption today stating that he is engaged in some other official work and that he shall remain present positively on the next date of hearing.

In light of the request received, matter is adjourned for 18.08.2020.

  
(Harshita Mishra)  
Link CMM, East District,  
KKD Courts, Delhi,  
17.08.2020